

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.V. KUNHIKRISHNAN

TUESDAY, THE 5TH DAY OF MAY, 2020/15TH VAISAKHA, 1942

B.A. TMP NO. 291 OF 2020

[IN SC. NO. 4 OF 2018 PENDING BEFORE THE HONOURABLE FIRST ADDITIONAL
ASSISTANT SESSIONS COURT AT ERNAKULAM]

PETITIONER/ACCUSED (IN CUSTODY)

JIBIN SCARIA, S/O. SCARIA, AGED 25 YEARS,
AVILAMTHADATHIL HOUSE, KARIMBANA P.O.,
KOOHATTUKULAM, PIN -686662,
ERNAKULAM DIST.

ADV. DILISH K. JHOHN

RESPONDENT/COMPLAINANT:

STATION HOUSE OFFICER,
HILL PALACE POLICE STATION REPRESENTED BY GOVT. PLEADER
HIGH COURT OF KERALA.

SRI. AJITH MURALI, PP
SRI. SANTHOSH PETER, SR.PP

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION ON
5.5.2020, THIS COURT ON THE SAME DAY PASSED THE FOLLOWING.

P.V.KUNHIKRISHNAN, J

B.A.TMP No.291 of 2020

Dated this the 5th day of May, 2020

O R D E R

The learned counsel for the petitioner seeks permission to withdraw the bail application. The permission sought for is granted and the application for bail is dismissed as withdrawn.

P.V.KUNHIKRISHNAN,

JUDGE

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